

(c) whether the Fertilisers and Chemicals (Teavancore) Limited will be taken up for review by the Audit Board during the current year ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) Yes, Sir.

(b) It is expected that the following enterprises will be taken up for review by the Audit Board during the year 1969-70:

1. National Mineral Development Corporation Ltd.
2. Oil and Natural Gas Commission.
3. Heavy Electricals (India) Ltd.
4. Heavy Engineering Corporation Ltd.
5. Bharat Heavy Electricals Ltd.
6. Shipping Corporation of India Ltd.
7. National Buildings Construction Corporation Ltd.
8. Indian Telephone Industries Ltd.

(c) So far, this enterprise is not included in the list.

#### Tax Evasion Cases

- \*4. SHRI VASUDEVAN NAIR:  
SHRI C. JANARDHANAN:  
SHRI RABI RAY:  
SHRI ISHAQ SAMBHALI:  
SHRI GEORGE FERNANDES:  
SHRI BHAGABAN DAS:

Will the Minister of FINANCE be pleased to state:

(a) whether Shri K. A. Laxman Prabhu, a Calcutta expert in detecting tax evasions, had sent to the income-tax authorities in Calcutta 49 cases of tax evasion to the tune of Rs. 25 crores accompanied by case information reports and documentary evidence;

(b) whether it is a fact that no action has been taken in these cases; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) to (c). The House will appreciate that it is not possible to disclose any details either about the sources of information or the action taken on the cases in which information might have been given by them.

#### Losses suffered by Andhra Pradesh due to Cyclone

- \*5. SHRI R. K. AMIN:  
SHRI R. R. SINGH DEO:  
SHRI D. N. DEB:  
SHRI YASHPAL SINGH:  
SHRI D. R. PARMAR:  
SHRI K. SURYANARAYANA:  
SHRI MEETHA LAL MEENA:  
SHRI CHENGALRAYA NAIDU:  
SHRI BIBHUTI MISHRA:  
SHRI K. P. SINGH DEO:  
SHRI Y. A. PRASAD:  
SHRI D. C. SHARMA:  
SHRI P. GOPALAN:  
SHRI UMANATH:  
SHRI A. K. GOPALAN:

Will the Minister of FINANCE be pleased to state:

(a) whether several Districts of Andhra Pradesh were recently hit by cyclones;

(b) if so, the details of total losses of persons, cattle wealth and crops; and

(c) the details of relief measures provided by the Central Government and the demand made by the State Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGAN-NATH PAHADIA): (a) Yes Sir.

(b) and (c). A statement is laid on the Table of the House showing the details of losses caused by the cyclone, the State Government's estimate of the financial requirements for various relief and rehabilitation measures and the Central assistance agreed to be provided. The implementation of the relief measures is the responsibility of the State Government.

**Statement**

- (b). *Damage/losses caused by cyclone and floods in Andhra Pradesh (May, 1969) as reported by the State Government:*

Loss of human life	Number	738
Loss of cattle	Number	2.16 lakhs
Damage to houses	Number	2.46 lakhs
	Loss in monetary terms	Rs. 29.52 crores
Damage to crops (including cash crops)	Area (in lakh acres)	6.56
	Loss in monetary terms	Rs. 32.40 crores

- (c). *Statement showing the details of financial requirement etc. for relief and rehabilitation measures.*

(Rs. in lakhs)

Items of Expenditure	State Govt's estimate of expenditure	Ceilings of expro. adopted after discussions with the State Govt.	Expenditure reported (to 30-6-1969)	Central assistance released (to date)
1	2	3	4	5
I. Relief items (e. g. GRATUITIOUS RELIEF grants for house-building, grants to weavers and artisans, cattle and public health measures, cash relief for bereaved families etc.	606.00	390.00	240.41	
II. Repairs to Irrigation works and roads.	1226.00	650.00	92.38	} 350.00*
III. Loans to agriculturists etc.	952.00	520.00	No expenditure reported	
<b>Total:</b>	<b>2784.00</b>	<b>1560.00</b>	<b>332.79</b>	<b>350.00</b>

\* Central assistance is released on a total basis in the light of the progress of expenditure.